

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 48

MA 3002/2019, IA 100/2021, CA 417/2021, CA 09/2022, CA 121/2022, CA 131/2022 & CA 228/2022, CA 238/2022, CA 241/2022, CA 272/2022 & CA 341/2022, IA 61(MB)2022, IA 89(MB) 2022, IA90(MB)2022, IA94(MB)2022 IN CP 3638/MB/2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **13.07.2022**

NAME OF THE PARTIES: - **Union of India**

V/s

**Infrastructure Leasing & Financial
Services Ltd & Ors**

Appearance (via video-conference):

For the Union of India : Mr. Aditya Sikka, Advocate

For the Applicant – CA 131 : Mr. Gaurav Sharma a/w Ms. Rajnni
Kutty and Mr. Kavın Mody i/b
AVYUKTAA LEGAL

For CA 223 / 2022 : Adv. Fereshte Sethna a/w Adv. Kuber
Dewan, Adv. Abhishek Tilak and Adv.
Neeharika Agarwal i/b DMD Advocates

For MA 3002 : Mr. Ankit Lohia along with Ms. Kavita
Brid - Chavan & Yash Jain i/b Rajani
Associates

For R1 – CA 131 : Adv. M. S. Bhardwaj

For Applicant – IA 94 : Adv Gauri Joshi i/b Ganesh and Co.

For the Applicant – CA 241 : Adv. Prachi Wazalwar

Section 242(4),241 & 242 of the Companies Act, 2013

ORDER

List all these Applications on Board on 18.07.2022 for further consideration and hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

VEDANT

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)